

**Revision of Pay Scales of University
Teachers in West Bengal**

200. SHRI SUDHIR ROY : Will the Minister of EDUCATION be pleased to state :

(a) whether the West Bengal Government has approached the Central Government to bear the entire financial liabilities of the proposed revision of the pay scales for the college and universities teachers ;

(b) if so, whether the Government propose to accede to the said request ; and

(c) if not, the reasons thereof ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) No, Sir.

(b) and (c). Does not arise.

**Four lane bridge across river
Krishna in Andhra Pradesh**

201. SHRI N. VENKATARATNAM : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Chief Minister of Andhra Pradesh laid the foundation for construction of a four-lane bridge across the river Krishna called 'Kanakadurgamma Varadhi' near Vijayawada ;

(b) whether Government have cleared the project and provided its share ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R.ANSARI) : (a) to (c). The Government of India have sanctioned construction of a bridge across the river Krishna near Vijayawada on National Highway No. 5 as a two-lane facility, the foundation stone of which was laid by the Chief Minister of Andhra Pradesh in May, 1983. The bridge is now under construction out of the funds provided by the Government of India.

**West Bengal proposal for a Barrage
on River Subarnarekha**

202. SHRI NARAYAN CHOUBEY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Central Government have received a proposal from the Government of West Bengal to construct a barrage on the river Subarnarekha near Bhasraghat in Midnapur District for irrigation purpose ;

(b) if so, whether the said proposal has been accepted by the Government ;

(c) what area and how many hectares of land will benefit from the scheme if implemented ; and

(d) what is the percentage of average irrigation facility in such areas where the above-named scheme is proposed ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) (a) and (b). Government of West Bengal has submitted Subarnarekha Barrage Project for an estimated cost of Rs. 158 crores for techno-economic clearance and acceptance by the Planning Commission. But the State Government is yet to clarify the measures to be taken for protecting the proposed command area of this project from floods and effect on the railway line, before the project can be cleared.

(c) and (d). The scheme is expected to provide irrigation to a culturable command area of 1.10 lakh hectares in Midnapur district, with an annual irrigation benefit of 1.30 lakh hectares. Area-wise percentage of irrigation developed in the different districts of the State is not maintained at the Centre.

Non-Stopping of Buses at Bus Stops

203. SHRI G. V. RAMA RAO : will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether despite putting one head constable with two men to ensure that Delhi Transport Corporation buses stop

properly at their stands, there is no improvement; and

(b) if so, what effective steps Government propose to take to end this malice?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) and (b). DTC operations, including proper stoppage of buses, are managed by its own traffic staff and generally no police help is sought for this purpose. However, police help is taken by DTC for ensuring that auto-rickshaws and other vehicles do not cause obstruction around DTC bus stops. DTC has taken the following steps recently to ensure that buses stop at proper stands :

1. Checking staff has been deployed at heavy loading points.
2. Special mobile squads have been formed to check non-stoppage of buses at the stands and to ensure proper parking of buses at the bus-stops.
3. Special Checking Squads under the direct supervision of Dy. General Manager (Traffic) have been formed who conduct surprise checks over the performance of the staff posted at heavy loading points.
4. The checking staff have been instructed to ensure Q-formation at the stoppages.
5. Disciplinary action against drivers of DTC buses is initiated on receipt of reports from the Traffic Supervisory Staff or complaints from commuters. In cases involving drivers of privately operated buses, further operation is suspended and fines are imposed for the offences, as per terms of agreement entered into with the owner of private buses.
6. Instructions have also been issued to carry out 'L' marking on the roads in front of bus stops for

proper parking of buses. This work is in progress.

Underground Railway in Calcutta

204. SHRI R. P. DAS : Will the Minister of RAILWAYS be pleased to state :

(a) whether the State Government have to bear 50 per cent of the cost of policing of the underground railway of Calcutta; and

(b) the reasons for not bearing the entire cost of the policing of the underground railway of Calcutta by the Metro Rail itself?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). Metro Railway, to Calcutta has agreed to bear 50% of the cost of policing of the underground railway on the basis of similar arrangements on Zonal Railways systems all over India, for the present.

Bus Fleet of D.T.C.

205. SHRI G. V. RAMA RAO : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Delhi Transport Corporation's large bus fleet is being re-inforced with new buses;

(b) if so, number of buses already available, number actually functioning as on 1-1-1985 and number to be added;

(c) the loss incurred on DTCs own fleet during the last 3 years;

(d) what is the profit made on private buses on contract to DTC; and

(e) whether Government propose not to purchase any more buses from public funds and go in for private buses and also progressively eliminate all DTC owned buses?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT